

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.15/2016
IA-73/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Shankar Sharma & Ors. -Versus- Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. ~~Reetobroto~~ Miwa, Adv
- 2) Ms. Swapna Choudhury, Adv
- 3) Mr. Sidhartha Sharma, Adv
- 4) Ms. Namrati Basu, Adv

Petitioners

1. PATITA PARAN BISHNOI, S-16 & 17

P →
24/07/17
[Signature]
24/7/17

1. Mr. Ratnamko Banerjee, Sr. Adv.
2. Mr. Aniruddha Ray, Adv.
3. Mr. Dibranath Ray, Adv.
4. Mr. J. Pattnaik, P.C.S.

Respondent
Nos. 1 to 15.

[Signature]
24/07/2017

24 07 2017- C.P.No.15/2016 – IA 73/2016 – Shankar Sharma & Ors. Vs. Astha Nursing Home Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) 1 to 17 are present.

Both sides prayed for some time for settlement. In view of the order dated 21.06.2017 having this case being odd number, this may be sent to the Bench No.I.

Fixed on 08.08.2017.

MANORAMA KUMARI
MEMBER(J)